# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

## LOK SABHA

## **UNSTARRED QUESTION NO. 2405**

#### TO BE ANSWERED ON MONDAY, DECEMBER 13, 2021

Agrahayana 22, 1943 (Saka)

## **Privatisation of Public Sector Institutions**

#### 2405. SHRIMATI MALA ROY:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the Public Sector Enterprises, Banks and Financial Institutions that have been enlisted for disinvestment and privatization during the next three financial years; and
- (b) the details of the target amount set to be realised through the said process?

## ANSWER

## THE MINISTER OF STATE IN MINISTRY OF FINANCE

## (DR. BHAGWAT KISHANRAO KARAD)

(a) The government, since 2016, has given 'in-principle' approval for strategic disinvestment of 36 CPSEs and/or Subsidiaries/ Units/ Joint Ventures of CPSEs and Banks, a list of which is annexed.

(b) The execution and outcome of disinvestment transactions inter alia depends on the prevailing market conditions and bidders' interest.

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(Lok Sabha Unstarred Question No. 2405 for reply on December 13, 2021)

List of CPSEs and/or Subsidiaries/ Units/ Joint Ventures of CPSEs and Banks for which Government has given 'in-principle' approval for strategic disinvestment since 2016.

## a) Ongoing Transactions being processed by DIPAM

1.	Project & Development India Limited
2.	Engineering Project (India) Limited
3.	Bridge and Roof Co. India Limited
4.	Central Electronics Limited (CEL) @
5.	BEML Limited
6.	Ferro Scrap Nigam Limited (subsidiary)
7.	Nagarnar Steel Plant of NMDC Limited
8.	Alloy Steel Plant, Durgapur <sup>^</sup> ; Salem Steel Plant; Bhadrawati Steel Plant - units of
	Steel Authority of India Limited
9.	Pawan Hans Limited
10.	Air India and five of its subsidiaries @
11.	HLL Lifecare Limited
12.	Indian Medicines Pharmaceuticals Corporation Limited
13.	(a) Bharat Petroleum Corporation Ltd (except Numaligarh Refinery Limited)
	(b) BPCL stake in Numaligarh Refinery Limited to a CPSE strategic buyer \$
14.	The Shipping Corporation of India Limited
15.	Container Corporation of India Limited
16.	Neelachal Ispat Nigam Limited (JV of four CPSEs and two State PSEs)
17.	Rashtriya Ispat Nigam Ltd.
18.	IDBI Bank

^ Transaction halted for the time being.

@ Strategic Buyer selected for Air India and AIXL and CEL.

\$ Transaction completed.

## b) Transactions being processed by respective Administrative Ministries

19.	Various Units of India Tourism Development Corporation Limited
20.	Hindustan Antibiotics Limited
21.	Bengal Chemicals & Pharmaceuticals Limited

## c) <u>Transactions held up due to litigation</u>

22.	Hindustan Newsprint Limited (subsidiary)
23.	Karnataka Antibiotics & Pharmaceuticals Limited

## d) <u>Transactions halted as the CPSEs recommended / approved for closure; or any</u> <u>other reason</u>

24.	Hindustan Fluorocarbons Limited (subsidiary)*
25.	Scooters India Limited*
26.	Bharat Pumps & Compressors Limited*
27.	Hindustan Prefab Limited
28.	Units of Cement Corporation of India Limited#

\*Subsequently Government approved for closure of the Company.

# Transaction not feasible and the mines are being returned to the State Governments.

## e) <u>Transactions Completed</u>

S.No.	Name of CPSE
29.	Hindustan Petroleum Corporation Limited
30.	Rural Electrification Corporation Limited
31.	HSCC(India) Limited
32.	National Projects construction corporation Limited
33.	Dredging Corporation of India Limited
34.	THDC India Limited
35.	North Eastern Electric Power Corporation Limited
36.	Kamrajar Port Limited